

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) No, Sir.

(b) and (c). Do not arise.

ARMED FORCES' UNIFORMS

286. Shri Gidwani: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Government have issued instructions that in future the uniforms for India's Armed personnel will be made of materials manufactured in the country; and

(b) whether similar instructions have been issued to use other indigenous goods in place of foreign materials, if available?

The Deputy Minister of Defence (Shri Satish Chandra): (a) Yes.

(b) The policy of Government is to obtain stores required by Defence Services from indigenous sources to the maximum extent and import is resorted to only where stores cannot be procured in this country. This policy is well known to the Services and has been enforced through a Special Committee appointed for the purpose.

SANGEET NATAK AKADAMI

287. Dr. Satyawadi: Will the Minister of Education be pleased to state:

(a) the names of the institutions which received grants-in-aid from the Sangeet Natak Akadami during the current year and the amount given to each of those institutions;

(b) whether any further amount has been sanctioned for the next financial year; and

(c) if so, how much?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) A statement showing the names of institutions which received grant from the Sangeet Natak Akadami during the current year and the amount given to each is placed on the Table of

the House. [See Appendix VI, annexure No. 29.]

(b) and (c). No amount has as yet been sanctioned for the next financial year.

ABBYNAGAR PRIMARY SCHOOL, AGARTALA (TRIPURA)

288. Shri Biren Dutt: Will the Minister of Education be pleased to state:

(a) whether the question of taking over of the Abbynagar Primary School of Agartala (Tripura) has been decided by the State Government; and

(b) if not, the reasons for not taking over this school?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). The information is being collected and will be laid on the Table of the House when available.

VOLUNTARY EDUCATIONAL ORGANISATIONS

289. Shri Jethalal Joshi: Will the Minister of Education be pleased to state:

(a) the names of Voluntary Educational Organisation to which financial assistance has been given by Central Government in 1954 to carry on activities in the field of Vocational and Educational Guidance; and

(b) the result of this assistance?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) No Voluntary Educational Organisation has been given grant by the Central Government to carry on the activities in the field of Vocational and Educational Guidance.

(b) The question does not arise.

VOLUNTARY EDUCATIONAL ORGANISATIONS

290. Shri Jethalal Joshi: Will the Minister of Education be pleased to state the names of Voluntary Educational Organisations to which financial assistance has been given by the Central Government in 1954 to

carry on activities in the fields of Basic Education and of Social Education?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): A statement is laid on the Table of the House. [See Appendix VI, annexure No. 30.]

POLICE

291. Chaudhri Muhammed Shafiq: Will the Minister of Home Affairs be pleased to state:

(a) the ratio of Police to population in Delhi as compared to that in Bombay and Calcutta;

(b) the number of Police Officials against whom disciplinary action was taken for dereliction of duty and other mal-practices during the year 1954 in the Delhi State; and

(c) the ratio this bears to the total strength of the Police?

The Minister of Home Affairs (Pandit G. B. Pant): (a) Delhi—1 policeman for 173 inhabitants.

Bombay—1 policeman for 216 inhabitants.

Calcutta—1 policeman for 188 inhabitants.

(b) 408 (In the year 1954).

(c) 1 to 24.63.

YEMMIGANUR WEAVERS' CO-OPERATIVE PRODUCTION AND SALES SOCIETY

292. Shri Gadilingana Gowd: Will the Minister of Finance be pleased to refer to the answer given to Starred Question No. 1659 on the 24th December, 1954 and state:

(a) whether any further grants or loans have been made to the Yemmiganur Weavers' Co-operative Production and Sales Society either by the Central Government or the Andhra Government; and

(b) if so, the special considerations which necessitated the granting of such loans when the society is in default in payment of instalments of previous loans?

The Minister of Finance (Shri C. D. Deshmukh): (a) and (b). The information is being collected and will be laid on the Table of the House.